

Asian Conference on Children and Youths in National Planning and Development

1930. Shri Ram Harkh Yadav: Will the Minister of Social Welfare be pleased to state:

(a) whether India propose to participate in the Asian Conference on "Children and Youths in National Planning and Development" scheduled to be held in Bangkok next month; and

(b) if so, the agenda of the conference?

The Deputy Minister in the Ministry of Social Welfare (Shrimati Chandrasekhar): (a) Yes, Sir, in March 1966.

(b) A statement of items of the provisional Agenda is laid on the Table of the House. [Placed in Library. See No. LT-5755/66].

Retrenchment of Railway Electrification Workers

1932. Shri Ram Harkh Yadav: Will the Minister of Railways be pleased to state:

(a) whether the employees of the Railway Electrification Project have asked the Government to stop retrenchment of workers;

(b) if so, Government's reaction thereto; and

(c) the number of workers involved in the retrenchment?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) to (c). So far there has not been any retrenchment, as such, in the Railway Electrification. But there were some complaints where some casual labourers employed against specific works, on being rendered surplus on completion of those works, were discharged because they refused to accept alternative jobs offered to them.

N.C.D.C. Machines lying Idle

1933. Dr. Ranen Sen: Will the Minister of Mines and Metals be pleased to state:

(a) the number of machines like Dumpers, Shovels and Dozers lying idle under the National Coal Development Corporation; and

(b) the total value of the machines thus lying idle?

The Minister of Mines and Metals (Shri S. K. Dey): (a) Ten Dumpers, five Shovels and seventeen Dozers are awaiting disposal in the National Coal Development Corporation Ltd. after having spent their useful life. In addition to these units, Dumpers, Shovels and Dozers in use are being utilised about 10 per cent less than their rated capacity because of repairs, over-hauls and difficulty in importing spare parts and the need to have indigenous substitution.

(b) Rs. 37.73 lakhs in respect of machines awaiting disposal.

बेबी फूड

19 34. श्री सिद्धेश्वर प्रसाद: क्या उद्योग मंत्री 3 दिसम्बर, 1965 के तारांकित प्रश्न संख्या 639 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) जिन स्थानों में बेबी फूड बनाने के लिये दिये गये लाइसेंसों के अनुसार कारखाने स्थापित करने का कार्य प्रारम्भ कर दिया गया है उन के नाम क्या हैं ;

(ख) किन फर्मों ने कार्य प्रारम्भ नहीं किया है ; और

(ग) बेबी फूड की कमी को दूर करने के लिए क्या प्रबन्ध किये गये हैं ?

उद्योग मंत्री (श्री संजीवय्या): (क); निम्नलिखित फर्म इस समय बेबी फूड बनाने के काम में लगी हुई हैं :—